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केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
चण्डीगढ़ न्यायपीठ, चण्डीगढ़
CHANDIGARH BENCH, CHANDIGARH

सेक्टर 17, चण्डीगढ़ - 160017
Sector 17, Chandigarh - 160017
Dated: 22-12-2022

No. 2/1/2019-Estt./5638

CIRCULAR

Subject: Engagemnt of retired Government Servants as Stenographers in the Central Administrative Tribunal on contract basis- reg.

One post of Private Secretary is lying vacant at Central Administrative Tribunal, Chandigarh Bench, which is proposed to be filled up as per circular No. PB/1/6/2010-Estt.(Vol.II)(Pt.) dated 14.12.2022 (copy attached) issued by Central Administrative Tribunal, Principal Bench, New Delhi. The willing person may apply for the post of Senior Stenographer in accordance with the above mentioned circular issued by Principal Bench, New Delhi wherein the details of the post, eligibility criteria and other conditions are mentioned.


(ARUN KUMAR)
JOINT REGISTRAR

Copy to:-

1. Joint Registrar (Estt.), Central Administrative Tribunal, Principal Bench, New Delhi for information.
2. The Registrar General, High Court of Punjab & Haryana, Chandigarh, and Registrar, District Court, Chandigarh.
3. All Tribunals and Central Govt. Offices located in Chandigarh.
4. Official Website.


(ARUN KUMAR)
JOINT REGISTRAR



No. PB/1/6/2010-Estt.I(Vol.II)(Pt.)
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
प्रधान न्यायपीठ
PRINCIPAL BENCH



फोन/Phone: 011- 23385097
ई.मेल /E-mail: cat-delhi@nic.in
61/35, कॉपरनिकस मार्ग /61/35, Copernicus Marg,
नई दिल्ली-110001 / New Delhi - 110001.
दिनांक/Date: 14.12.2022

CIRCULAR

Subject: Engagement of retired Government Servants as Stenographers in the Central Administrative Tribunal on contract basis.

Applications are invited in prescribed format (as per Annexure-I) to engage eligible retired Government officers/officials as Stenographers in the Central Administrative Tribunal on short term contract basis, initially for a period of six months which may be extended or curtailed in administrative exigencies from time to time. Details of posts along with the remuneration and eligibility criteria for engagement on contract basis are as under:-

1.	Name/ Number Of Posts/Job Location	<p><u>Senior Stenographer/Stenographer:</u></p> <p>Vacancies are available in Allahabad, Ahmedabad, Bengaluru, Chandigarh, Chennai, Cuttack, Jammu, Srinagar, Guwahati, Ernakulam, Hyderabad, Jabalpur, Jaipur, Jodhpur, Lucknow, Kolkata, Patna, Principal Bench(New Delhi) and Mumbai Benches of the Tribunal.</p> <p>(Status of vacancy in any of the benches of the Tribunal may be changed by the office as per the requirement assessed at any stage.)</p>
2.	Eligibility Criteria & Experience	<p>1. <u>Senior Stenographer:</u></p> <p>Officers retired from 'Group 'B' (Gazetted) post carrying the duties of Stenographers with pay level equal to or greater than Level-8 of pay matrix of 7th CPC (Pre-revised scale of ₹ 9300-34800 plus GP of ₹ 4800/-) from Central Government/State Government/ High Courts or any other Court/Tribunal/ Commission in State or Central Government.</p> <p><u>Experience:</u></p> <p>(i) Minimum 04 years of experience as Private Secretary or analogous post with pay level equal to or greater than Pay Level-8 of pay matrix</p> <p>(ii) Knowledge of Stenography in English.</p> <p>(iii) Minimum Stenography speed of 100wpm.</p> <p><u>Desirable:</u> Knowledge/Experience of noting/drafting/MS Office.</p>

		<p>2. Stenographer:</p> <p>Officials/Officers Retired from Group 'B' (Non- Gazetted) or Group 'C' post carrying the duties of Stenographers with pay level equal to or greater than Level-4 of pay matrix of 7th CPC (Pre-revised scale of ₹ 5200-20200 plus GP of ₹ 2400/-) from Central Government/State Government/High Courts or any other Court/Tribunal/Commission in State or Central Government.</p> <p>Experience:</p> <p>(i) Minimum 04 years of experience as Stenographer Grade 'C' or Grade 'D' OR analogous post in level equal to or greater than Pay Level – 4 in pay matrix.</p> <p>(ii) Knowledge of Stenography in English.</p> <p>(iii) Minimum Stenography speed of 100wpm.</p> <p><u>Note: The persons who will retire by 31.01.2023 on attaining the age of superannuation are also eligible.</u></p>						
3.	Age Limit	The maximum age limit for appointment on contract basis shall not exceed 66 years as on the closing date for receipt of applications.						
4.	Remuneration	<p>Officials/officers hired on contract will be paid fee/remuneration @ (last basic pay drawn – basic pension) OR the following amounts, whichever is less as mentioned against each, with no other allowances applicable.</p> <table border="1"> <thead> <tr> <th>Post Name</th> <th>Remuneration</th> </tr> </thead> <tbody> <tr> <td>Senior Stenographer</td> <td>Rs. 35,000/- per month</td> </tr> <tr> <td>Stenographer</td> <td>Rs. 25,000/- per month</td> </tr> </tbody> </table>	Post Name	Remuneration	Senior Stenographer	Rs. 35,000/- per month	Stenographer	Rs. 25,000/- per month
Post Name	Remuneration							
Senior Stenographer	Rs. 35,000/- per month							
Stenographer	Rs. 25,000/- per month							
5.	Leave	Contractual Employee will be eligible for 1.5 days leave for each completed month of service which may not be accumulated beyond a calendar year.						
6.	How to Apply	<p>(a) Interested eligible candidates may submit their applications as per performa at Annexure-I on the following postal address or email address.</p> <p>The Joint Registrar (Estt.) Central Administrative Tribunal, Principal Bench 61/35, Copernicus Marg, New Delhi - 110 001 Email: estt-cat@gov.in</p> <p>(b) The subject line while sending the applications must be: "Application for the post of Senior Stenographer/ Stenographer in Central Administrative Tribunal on contract basis"</p> <p>(c) Last date for receipt of applications is 15th January 2023.</p>						
7.	General Conditions	(a) Intended retired Govt. employees, having good health and willing to work on short term contract in Central Administrative Tribunal may submit their applications to the undersigned at the above mentioned address or through email id: estt-cat@gov.in within due date along with the self attested copy of PPO, LPC and other relevant documents.						

		<p>(b) This office reserves the right to accept or reject in part or in full any or all the responses without assigning any reasons whatsoever.</p> <p>(c) The decision of the competent authority on selection of the candidates will be final and no correspondences on this subject will be entertained.</p> <p>(d) This Office will not be in a position to return any of the documents provided by the applicant/parent office of the applicant, irrespective of his/her selection.</p> <p>(e) Applications received after the expiry of last date or otherwise found incomplete for want of any required document, will not be entertained.</p> <p>(f) The engagement will be purely on contract basis and shall not bestow any right for regular or permanent employment or for continued contractual appointment.</p> <p>(g) The appointee will have to comply with the requirements of the CCS (Conduct) Rules, 1964 and all Rules and Orders already in existence regarding attendance, duties, discipline, conditions of service etc. will have to be followed.</p> <p>(h) The appointee shall not be entitled to any benefit of Provident Fund, Pension, Gratuity, Medical expenditure re-imbursment, Government residential accommodation LTC, TA or any other benefits / concessions admissible to Government servants.</p> <p>(i) Department shall reserve the right to terminate his/her engagement at any time either without giving any notice or giving a notice period of one month. He/She can resign after giving one month notice in advance.</p>
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(Sulabh Rastogi)
Joint Registrar

ANNEXURE-I

**PROFORMA FOR ENGAGEMENT OF RETIRED GOVERNMENT OFFICIALS IN CENTRAL ADMINISTRATIVE
TRIBUNAL ON SHORT TERM CONTRACT BASIS**

1. Post applying for: (Senior Stenographer/Stenographer):
2. Name of the applicant (In Block letter):
3. Name, Address and Contact No. of the Office, retired from:
4. Contact details of the applicant:
 - a. Mobile No.:
 - b. Email id:
 - c. Landline No.:
 - d. Residential address:
5. Date of Birth:
6. Date of Retirement:
7. Sex (Male/Female):
8. Post held at the time of retirement:
 - a. Whether Gazetted or Non-Gazetted:
 - b. Last Pay drawn at the time of retirement:
 - b. Brief nature of duties/Experience details (a separate sheet may be annexed):
 - c. Whether worked in Central Govt/State Govt/High Court/Tribunal /Statutory Body/PSU (Please Specify):
 - d. PPO No. (with copy):
9. Educational qualification in chronological order including professional qualifications (A separate detailed sheet may be annexed):
10. List of enclosures:
 - 1.
 - 2.
 -
11. Choice/Preference of Stations/Benches:

Date:
Place:

(Signature of the Candidate)